

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016

NAME OF THE PETITIONER(S) : John Mathews & 3 others

NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited

UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1.) T.v.P. Sai Vihari for Anant . M	Counsel for Petitioner/ Respondent	T.v.P. Sai Vihari
2) R. VIDHYASHANKAR R. ASHOKKUMAR }	Counsel for Respondent	R. Vidhyashankar

ORDER

Counsel for both the parties present. Counsel for respondent prayed some more time for submitting arguments. At request time granted. Put up on 19.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)